GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1028 ANSWERED ON:12.08.2013 PROCUREMENT OF COTTON BY CCI Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Shetkar Shri Suresh Kumar;Yaskhi Shri Madhu Goud

Will the Minister of TEXTILES be pleased to state:

(a) the criteria/norms adopted by Cotton Corporation of India/other Government agencies for purchase of cotton under Minimum Support Price operations in the country;

(b) the details of cotton purchased by the Cotton Corporation of India (CCI) during the last three years and the current year, State-wise along with the funds allocated/spent by CCI in this regard;

(c) the loss/profit incurred on the purchase/sale of cotton procured by CCI/Government agencies along with any monitoring mechanism established by the Government to check such transaction and follow up action taken in this regard;

(d) whether the textile industry/exporters sought release of entire quantity of cotton procured by Government agencies/CCI into the domestic market to obviate shoot up of cotton prices; and

(e) if so, the details thereof along with cotton procured and sold by the CCI/Government agencies in the domestic market/exporters including steps taken by the Government to control the prices of cotton?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

(a): Cotton Corporation of India (CCI) and National Agricultural Cooperative Marketing Federation of India Ltd, (NAFED) are the nodal agencies which have been mandated by the Government to procure the entire quantity of Fair Average Quality (FAQ) grade kapas offered by the cotton farmers in the nominated market yards of various states without any quantitative limit, in the event of prevailing seed cotton (kapas) touching the Minimum Support Price level.

(b): The details of cotton purchased by the Cotton Corporation of India (CCI) during the last three years and the current year, Statewise along with the funds allocated/spent by CCI in this regard is as follows:-

Table

State wise purchases of CCI under MSP during last three years including current year 2012-13 2009-10 2010-11 2011-12 2012-13 State IN IN Fund IN IN Fund IN IN Fund Qntls. bales Allo Qntls. bales Allo Qntls. bales Allo Qntls. bales Allo cated cated cated cated /Spent /Spent /Spent /Spent (Rs.in.Cr) (Rs.in.Cr) (Rs.in.Cr) (Rs.in.Cr) Punjab 734539 86597 125.25 Haryana 112032 21763 30.56 Rajas- 22817 4495 6.38 than Gujarat 838 162 0.24 42 10 0.01 18392 3551 7.17 M.P Mahar- 2564 509 0.73 208806 41572 81.31 astra A.P 2355153 445589 704.85 39705 7570 13.02 115281742174886 4475.13 karna- 23379 4763 6.92 84420 16363 32.90 taka w.Ben- 716 137 0.21 834 152 0.25 555 116 0.21 αal Orissa 89004 16581 26.64 263713 50051 102.54 Grand Total 3060476 580596 901.79 834 152 0.25 40302 7696 13.24 121035052286423 4699.05

(c): The loss/profit incurred on the purchase/sale of cotton procured by CCI and National Agricultural Cooperative Marketing Federation of India Ltd. (NAFED) during the last three years are as under:-

Crop Year CCI NAFED 2009-10 211.70 5.50 2010-11 5.96 -2011-12 4.53 -2012-13 719.41 18.86

Projected.

Ministry of Textiles in December 2012, following comprehensive reviews of cotton procurement under MSP operations, issued guidelines to streamline procurement operations by formulation of a mandi operation plan, physical verification of stock by Vigilance teams, conterminous procurement with available storage area, out-turn verification, moisture content verification and ensuring adequate documentation by Agricultural Produce Marketing Committees (APMCs) as also adequate fire prevention measures norms for inspection and supervision by senior management of Cotton Corporation of India. Vigilance supervision and Board level supervision were also strengthened. Cotton Corporation of India was directed to enhance coordination with State Government and District Collectors with APMCs being responsible for farmer identification.

(d) & (e): Some textiles industry associations have represented to Government that cotton stocks of Cotton Corporation of India may be released for consumption by the domestic textile industry. CCI has procured 22.86 lakh bales of cotton under MSP during current cotton season and is disposing off its stock in the domestic market. As on 6th August, 2013, Cotton Corporation of India has sold about 13.83 lakh bales of MSP cotton in the domestic market and is offloading the balance stock of 9.03 lakh bales in a gradual manner.